

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6357
ANSWERED ON:15.05.2012
CBI RAID ON POLICE OFFICERS
Vishwanath Shri Adagur H

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Karnataka Cadre Police officials involved in raids conducted by the Central Bureau of Investigation (CBI) during each of the last five years;
- (b) the total number of police officials found in possession of illegal property during the said period;
- (c) the steps taken by the Government against such police officials; and
- (d) the number of police officials, cadre-wise against whom the inquiry is still pending?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): During the last five years (2007 to 2011), CBI registered 4 cases against 10 Police officials of Karnataka, as per the details given below:-

Year	No. of cases registered	No. of Police officials involved
2007	1	1
2008	1	7
2009	1	1
2010	1	1
2011	Nil	Nil

The allegations in these cases related to false claims of road accidents, police excess and encounter. All the cases are pending trial. The cadre wise details of 10 Police officials are:- Circle Inspector - 1, Inspector - 1, Sub-inspector - 2, Head Constable - 4 and Constable - 2.